

NOTIFICATION No. 186 / 2012

I

Ms. J.Mavis Deepika Sundaravadhana, Senior Civil Judge, functioned on deputation as Registrar, Debts Recovery Tribunal-III, Chennai, who has been relieved from the said post and repatriated to her parent department viz., Tamil Nadu State Judicial Service, on repatriation is posted as Principal Sub Judge, Virudhachalam in the existing vacancy.

II

Thiru Pa.U.Chemmal, Additional Sub Judge, Virudhachalam is transferred and posted as Additional Sub Judge, Tenkasi vice Ms.T.Malarvalantina, transferred.

Ms. T.Malarvalantina, Additional Sub Judge, Tenkasi is transferred and posted as Secretary, District Legal Services Authority, Thanjavur in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 05.11.2012.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL